

ITEM NO.8

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1128/2019 in SLP(C) No. 9230/2017

SAVITRI DEVI & ORS.

Petitioner(s)

VERSUS

NARENDER BHUSAN

Respondent(s)

(FOR ADMISSION and IA No.152177/2019-EXEMPTION FROM FILING O.T. and
IA No.152171/2019-CLARIFICATION/DIRECTION)

Date : 07-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Praveen Kumar Singh, Adv.
Mr. Md. Ziauddin Ahmad, Adv.
Mr. Karan Bhardwaj, Adv.
Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Ravindra Kumar, learned counsel appearing for the
respondent-contemnor, requests time for filing counter affidavit
which may be filed by the respondent well in advance.

List the matter on 20.01.2020 for making submission by the
respondent.

(MAHABIR SINGH)
COURT MASTER

(BEENA JOLLY)
BRANCH OFFICER